## NPS POWER SOLUTION PRIVATE LIMITED

CIN: U74900UP2010PTC040510

Regd Office :C-6,MAHANAGAR EXTENSION,LUCKNOW UTTAR PRADESH UP 226006
(Undergoing through corporate insolvency resolution process vide order dated 27<sup>TH</sup> April 2022 of Hon'ble
National company law Tribunal ,Allahabad Bench, Allahabad (Reference No CP(IB) No 75/ALD/2020 dated
27<sup>th</sup> April 2022)

## REVISED LIST OF CLAIM AS ON date of issue of 2<sup>nd</sup> COC meeting Notice

S.No	Financial Creditors	Amount Claimed (INR)	Claim Admitted (INR)	% voting share of total debt
1.	Union Bank Of India 38A&B Caper Road Crossing Novelty Cinema Complex Lucknow	3,04,98,149.86	3,04,98,149.86	100.00 %
S.No	Operational Creditors	Amount Claimed (INR	Claim Admitted (INR)	
1.	R.K Engineering 110,Basement Takhand Opp. Okhala Industrial area Phase 1 New Delhi -110020	26,03,698	26,03,698	Nil
2.	Karvy innotech Limited Flat no 502 and 503, 5 <sup>Th</sup> floor Arunachal Building 19 Barakhambha Road New Delhi- 110001	3,24,800	3,24,800	Nil

## Note:

- After Constitution of CoC dated 18.05.2022 claim of above operation creditors were received.
- The Form B of Claim of operational creditor of Naina Semiconductor Limited regd.office address D-95 Sector 63 Noida GB Nagar Uttar Pradesh is not considered as Declaration and verification part of Form B was not given on notarized non-judicial stamp paper and further no material evidence provided in support of Claim.

For NPS POWER SOLUTION Private Limited Kajeev Kumar

Insolvancy Professional
Regid: Regid:

Rajeev Kumar

**Resolution Professional** 

IBBI Registration No. - IBBI/IPA/002/IP-N00850/2019-2020/12803

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Place: Lucknow Date: 10th June 2022